

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/64/17
PETITION NUMBER :
NAME OF THE PETITIONER(S) : PREM KUMAR
NAME OF THE RESPONDENT(S) : THE CHURCH OF SOUTH INDIA TRUST ASSOCIATION
SECTION : 241/242

SLNo.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
①	PREM KUMAR. E.	PETITIONER	
②	R. VIDHYASHANKAR R. ASHOK KUMAR	Counsel for Petitioner	
③	D. PRABHU MURUGAN ARUNKUMAR	Counsel for Respondent	
④	D. Kousalya.	Counsel for Respondent	
	9962823717.	2 to 26 (Adrian D. Rozario.)	
		98400 87400	

ORDER

Petitioner alongwith the Counsel present. Counsel for R1 present. Counter has not been filed by the respondents. Time extended at request. Put up on **03.08.2017 at 10.30 A.M.**

(K. Anantha Padmanabha Swamy)
Member (Judicial)